

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/1989/5855 /A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Soneka Bora,
Special Judge,
CBI, Assam, Additional Court No. 1.
Dated Guwahati the 4th October, 2018.

Sub: **Casual Leave and Station Leave permission .**

Ref:- Your letter No. SPL/CBI-I/ESSTT/IV/21-2012/838/E dtd. 27.09.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 1 (one) day Casual Leave on on 20.10.2018 along with permission to leave headquarter from the morning of 16.10.2018 till the evening of 21.10.2018, has been granted/rejected.

Shri Imtiaz Ali, Special Judge, CBI, Assam, Addl. Court No.2, Chandmari, Guwahati and in his absence Shri B.K. Chetry, Special Judge, CBI, Assam, Addl. Court No3, Chandmari, Guwahati shall remain in charge of your Office and Court in your absence.

Yours faithfully,


21/10/2018

DEPUTY REGISTRAR (ADMN.-I)

Memo NO.HC.VII-24/89/ /A, dated

Copy to:

1. The Special Judge, CBI, Assam, Addl. CBI Court No.2, Guwahati.
2. The Special Judge, CBI, Assam, Addl. CBI Court No.3, Guwahati.

Sd/-

DEPUTY REGISTRAR (ADMN.-I)